NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. <u>123(ND)2010</u> CA. NO.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE COMPANY: Sh. Sanjay Gambhir & Ors. V/s M/s. Renaissance Buildcon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
15)	Ashutosh	Adricati.	Respondent.	Asha
	Gupta	a a		y and a second
2.	Diggaj	Pathak, Adv,	Petitioner	Junos
3.	Sanjiv	Pusi, Sr. Adu.	. 2	
	Atue N	lenon, Adu,	} R-2	ON

ORDER

None is present on behalf of the petitioner despite the fact that Mr.Diggaj Pathak the petitioner's counsel had appeared subsequently and was apprised of the case being notified for today.

2. The case is ripe for final arguments.

Contd/-....

- 3. Parties are directed to file their written synopsis in advance. Citations relevant to their pleading, if any, may be filed alongwith.
- 4. To come up on 20.10.2016 & 21.10.2016 for final disposal.

(Ina Malhotra) -Member Judicial

At this stage, Mr. Diggaj Pathak, has appeared on behalf of the petitioner and has been informed about the proceedings.